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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

LICATION NUMBER

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. C. NAVEEN KUMAR Annal, Sany and Dhruver

for Ath Rupondant

J.S. WW A

CT_SELVAMANI ACA Chartered Accountant

PETITIONER

Alluermern

<u>ORDER</u>

Mr. C.T. Selvamani, ACA representing the Petitioner present. Mr. P.C. Naveen Kumar, counsel for R-4 present. The affidavit showing proof of service of notice on R-5 and R-6 has not been filed. At request of counsel for R-4, time is enlarged for filing counter and also the affidavit on the next date of hearing. Put up on 18.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)